

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 15.03.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/415/2023 Intervention Petition (IBC)/7/2023 IA (IBC)/318/2023 in CP (IB) No.294/7/HDB/2017
NAME OF THE COMPANY	IVRCL Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	IVRCL Ltd
UNDER SECTION	7 of IBC

ORDER

IA(IBC)/415/2023

Ms. Smriti Jaswal appearing for the Liquidator seeks time to file Vakalath and Counter. Post on 25.04.2023.

Intervention Petition (IBC)/7/2023

Mr. Amir Bavani took notice and filed Vakalath on behalf of R2, R4, R5, R6 and R7. Counsel submits that R3 is out of country and he would file Vakalath as when he returns. For counters, post on 25.04.2023.

IA(IBC)/318/2023

For Counters, as a last chance, post on 25.04.2023.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)